

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.92/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th March 2018, 10.30 A.M

Name of the Company	Ashika Global Securities Pvt.Ltd. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhutera, Advocate, applicant
2. N. GURUMURTHY, FCA

|| }
Gurumurthy
9/3/2018

ORDER

Ld. Counsel on behalf of the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)